

(2019) 09 ITAT CK 0025

Income Tax Appellate Tribunal (Delhi C Bench)

Case No: Income Tax Appeal No. 5364 /Del Of 2019

M/s. Hindustan Glass
Works Ltd

APPELLANT

Vs

ACIT

RESPONDENT

Date of Decision: Sept. 25, 2019

Acts Referred:

- Income Tax Act, 1961 - Section 68, 69C, 131, 133A, 133(6), 143, 143(3), 147, 234B
- Income Tax Rules, 1962 - Rule 46A

Citation: (2019) 09 ITAT CK 0025

Hon'ble Judges: Sudhanshu Srivastava, J; O.P. Kant (AM)

Bench: Division Bench

Advocate: Gautam Jain, Lalit Mohan, Raghunath

Final Decision: Allowed

Judgement